

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

**CP No.060/00204/2015 IN  
OA No.060/01048/2014 &  
MA No.060/00569/2016**

**Date of decision: 03.05.2016**

**CORAM: HON'BLE MR. JUSTICE L.N. MITTAL, MEMBER (J)  
HON'BLE MRS. RAJWANT SANDHU, MEMBER (A)**

1. Satish Kumar S/o Sh. Harban Lal,
2. Shridhar Kumar S/o Sh. Prem Dass,
3. Haswinder Singh, S/o Sh. Sadhu Singh,
4. Raj Kumar S/o Sh. Daya Ram,
5. Manjeet S/o Sh. Dharam Singh,
6. Surjeet Singh S/o Sh. Ram-Chand

All are working as Beldari (Regular) in the office of Executive Engineer, BFD-V, CPWD, SHQ, BSF Campus, Moga Road, Ferozepur Cantt.

**...APPLICANTS**

**BY ADVOCATE:** Sh. D.R. Sharma

**VERSUS**

1. Sh. Diwakar Garg, Directorate General of Works, Central Public Works Department, Nirman Bhawan, New Delhi.
2. Sh. A.P. Mathur, Chief Engineer, Border Fencing Zone, CPWD, New Delhi.
3. Sh. Gajay Singh, Superintending Engineer, BFC-II, CPWD, Jaisalmer, Rajasthan.
4. Sh. B.C. Pant, Executive Engineer, Border Fencing Division, CPWD-SHQ, BSF Campus, Moga Road, Ferozepur Cantt. Punjab.

**...RESPONDENTS**

**BY ADVOCATE:** Sh. Sanjay Goyal.

**ORDER (ORAL)**

**HON'BLE MR. JUSTICE L.N. MITTAL, MEMBER (J):-**

**MA No.060/00569/2016**

The MA is allowed and annexed compliance affidavit on behalf of the respondents is taken on record alongwith Annexures R-2 to R-4 subject to all just exceptions.

**CP No.060/00204/2015**

1. Counsel for the applicants has stated that order of the Tribunal has since been complied with.

2. Accordingly, the instant Contempt Petition is dismissed as infructuous. Notices issued to the respondents stand discharged.

**(JUSTICE L.N. MITTAL)  
MEMBER (J)**

**(RAJWANT SANDHU)  
MEMBER (A)**

**Place: Chandigarh.  
Dated: 03.05.2016.**

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